

including petrol and petroleum products which is being enforced strictly. Enquiries made did not reveal existence of any such racket in the Armed Forces, as alleged. However, Service Headquarters have been again instructed to exercise strict vigil in this regard.

Shortage of Life Saving Drugs in AIIMS

3497. SHRIMATI MEIRA KUMAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the enquiry conducted consequent to the death of the wife of a resident doctor of AIIMS has revealed inadequacy of equipments and life saving medicines in the casualty department of the institute; and

(b) the remedial measures taken so far in this regard and the result achieved?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) No, Sir. The enquiry conducted to know the circumstances leading to the death of the patient concluded that the death was due to cardiac arrhythmic, resulting from prehospital circulatory collapse. Subsequently, the Institute constituted two Committees to assess the adequacy of the equipments and the related facilities in the Casualty. Requisite measures to provide facilities in the Casualty were initiated immediately.

[Translation]

Less Quantity of Water in Canal in U.P.

3498. SHRI PANKAJ CHOWDHARY :
SHRI AMAR PAL SINGH :
• SHRI SATYA DEO SINGH :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether owing to release of less quantity of water in the canals in Uttar Pradesh crops of thousand of farmers have been destroyed and they are on the verge of starvation;

(b) if so, whether the Government have taken any action to ensure release of adequate quantity of water in the canals for farmers;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) to (d) Depending upon the actual availability of water, varying quantities of water are released through canals from time to time. Information regarding operation of canals is not kept at the Centre.

[English]

Forged Passport

3499. SHRI SUKHLAL KUSHWAHA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the identification of some of the deceased, who died recently in an incident occurred in Charkhi-Dadri in Haryana could not be done as their names and passports were forged;

(b) if so, the measures taken by the Government to identify the actual passport holders; and

(c) the action taken against those travel agents who helped them for going abroad on the forged passports?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) The main reason for difficulties in identification of the deceased, who died recently in the mid air collision of Saudi and Kazak Airlines near Charkhi-Dadri in Haryana, was due to severe mutilation/ charring of the bodies of the deceased. However, the possibility of some passengers having travelled on passports which were tampered after being issued by Passport Offices cannot be ruled out.

(b) Lists of those reportedly dead, provided by the immigration authorities, were immediately sent to the concerned Passport Officers for verification of passport particulars. The Passport Officers were also asked to obtain verification from local police authorities. The police authorities in Bihar, Delhi, Maharashtra, Rajasthan and UP are conducting enquiries and reports are awaited.

(c) Action against the errant travel agents, if any, is contingent upon the outcome of the enquiries being made.

World Bank Report on Family Welfare Programmes

3500. DR. T. SUBBARAMI REDDY :
SHRI YELAIAH NANDI :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether a World Bank Report published in the Hindustan Times dated 9th September, 1996 has stated three major problems for hampering the successful implementation of the family welfare programme;

(b) if so, whether the Government has examined this Press Report in which the World Bank's observation on India's poor performance of family welfare programme has been mentioned;

(c) if so, whether Government has fully examined the views expressed by the World Bank Report; and

(d) if so, the steps taken to implement them?